



2026:AHC:28035

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - A No. - 9113 of 2024

Ashok Kumar

.....Petitioner(s)

Versus

State Of U.P. And 5 Others

.....Respondent(s)

Counsel for Petitioner(s) : Janardhan Yadav

Counsel for Respondent(s) : C.S.C.

Court No. - 33

HON'BLE VIKAS BUDHWAR, J.

1. The writ petition is **disposed of**.
2. For order, see order of date passed in Writ-A No. 15679 of 2024.

February 9, 2026
N.S.Rathour

(Vikas Budhwar,J.)